

ACT No. IV of 1935.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 21st April, 1935.)

An Act further to extend the operation of the Salt (Additional Import Duty) Act, 1931.

XIV of 1931.

WHEREAS it is expedient further to extend the operation of the Salt (Additional Import Duty) Act, 1931; It is hereby enacted as follows:—

1. This Act may be called the Salt Additional Import Duty Short title.
(Extending) Act, 1935.

XIV of 1931. 2. In sub-section (3) of section 1 of the Salt (Additional Import Duty) Act, 1931, for the figures "1935" the figures "1936" shall be substituted. Amendment of section 1, Act XIV of 1931.

Price anna 1 or 1½d.

GIPD--L50 LD--5-6-35--4,500